

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 201**  
IB-445(ND)/2022

**IN THE MATTER OF:**

M/s. Wig CDR Jagannath Bhandari  
Vs.  
Gardenia India Ltd.

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 09.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:

For the Respondent

: Adv. Rishi Awasthi Adv. Ritu Arora

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **30.05.2023**.

Sd/-  
**(Court Officer)**